

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/1998/2473/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahendra Kalita,
District & Sessions Judge,
Udalguri.

Dated Guwahati, the 21st May, 2021

Sub: **Casual leave.**

Ref:- Your letter No. DJ(U) 1824 dtd 19.05.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for permission to leave the station with official vehicle, at your own cost, from the morning of 22.05.2021 till the evening of 23.05.2021, has been granted.

Yours faithfully,

sd -

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-58/1998/2474/A, dated 21.05.2021

Copy to:

1. The Project Manager, Gauhati High Court

6/21/21

JT.REGISTRAR (VIGILANCE)